

**GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT**

File No. 15(12)Raj/Vad/06

Jaipur, dated:- 19.6.17

Order

In partial modification of order No. F.15(12)Raj/Vad/06, dated 22.09.15, the ceiling limit of special fee, where AG is required to appear, before the Hon'ble Supreme Court or any other High Court outside the State of Rajasthan or before the principal Seat of Rajasthan High Court, Jodhpur shall stand revised from the date of issuance of this order as under:-

Slab	Rates agreed by FD
Slab-1	a) 51000/-per effective hearing subject to a ceiling of 4 hearings but where Advocate General is required to appear in a case in the Supreme Court of India, Special fee of 51000/- per effective hearing subject to a ceiling of 7 hearings.
Slab-2	34000/-per effective hearing subject to a ceiling of 4 hearings but where Advocate General is required to appear in a case in any other High Court outside the State of Rajasthan, Special fee of 34000/- per effective hearing subject to a ceiling of 7 hearings.
Slab-3	17000/-per effective hearing subject to a ceiling of 4 hearings but where Advocate General is required to appear in a case in the Rajasthan High Court, Jodhpur, Special fee 17000/- per effective hearing subject to a ceiling of 7 hearings.


All other existing conditions will remain unchanged.

This order is being issued in concurrence with finance Departments ID No.101701920 dated 01.06.17

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(Manoj Kumar Vyas)
Principal Secretary, Law

Copy forwarded for information and necessary action to:-

1. The Secretary to HE Governor Rajasthan, Jaipur
2. PS to Hon'ble Chief Minister, Rajasthan Jaipur
3. PS to Hon'ble Law Minister, Rajasthan Jaipur
4. PS to Chief Secretary, Rajasthan Jaipur
5. All Principal Secretaries/ Secretaries/Special Secretaries to the Government.
6. Advocate General, Rajasthan Jaipur
7. All Head of the Department, Rajasthan
8. All Sr.Joint Legal Remembrancer/Joint Legal Remembrancer/Deputy Legal Remembrancer/Asst. Legal Remembrancer/S.L.O/J.L.O/Programmer Law & Legal Affairs Department
9. Administrator Litigation, Jaipur/Jodhpur
10. All Districts Magistrates
11. AAO, Law (Litigation) Department
12. Guard file.


(Ashutosh Kumar Misra)
Law Secretary